

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
RAJYA SABHA
UNSTARRED QUESTION No. 4152
TO BE ANSWERED ON 30TH MARCH, 2026

VACANCIES IN AFT

4152 SHRI DEREK O' BRIEN:

Will the Minister of Defence be pleased to state:

- (a) total number of cases registered and pending in the Armed Forces Tribunal (AFT) during the last five years as of January 2026;
- (b) the number of cases disposed during the last five years, years-wise; and
- (c) the number of benches of the AFT, sanctioned positions and vacant positions, bench-wise?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) & (b) The details of the cases registered, pending and disposed are as under:

Year	Registered	Disposed	Pending
2021	7609	4178	3431
2022	8014	5927	2087
2023	9856	9322	534
2024	9837	7993	1844
2025	7921	5126	2795
2026	1385	979	406
Total	44622	33525	11097

(c) The details are attached as Annexure A.

ANNEXURE-A REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 4152 FOR 30.03.2026 REGARDING VACANCIES IN AFT.

Armed Forces Tribunal Bench	Judicial and Administrative Members	
	Sanctioned Positions	Vacant positions
Principal Bench, New Delhi	(06) (Including 01 Chairperson)	Nil
Regional Bench, Chandigarh	06	01
Regional Bench, Lucknow	06	01
Regional Bench, Jaipur	02	Nil
Regional Bench, Mumbai	02	Nil
Regional Bench, Kochi	02	01
Regional Bench, Chennai	02	01
Regional Bench, Srinagar (Jammu)	02	02
Regional Bench, Jabalpur	02	02
Regional Bench, Guwahati	02	02
Regional Bench, Kolkata	02	01
